## COMPENSATION TO AIR TRANSPORT **COMPANIES**

- \*157. SHRIM. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to
- (a) the amount finally determined as compensation payable to each Air Transport Company as a result of nationalisation of air transport; and
- (b) how many of those companies have received the cash compensation?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) I lay a statement on the Table of the Rajya Sabha giving the required information.

(b) Cash compensation was paid to all the Air Companies whose assets and liabilities were taken over by the Corporations, except Himalayan Aviation Limited, in whose case no compensation was payable as the company's liabilities exceeded the assets.

## STATEMENT

Compensation to Air Transport Companies as a result of nationalisation of Air Transport

	Rs.
Air India Ltd	1,47,54,143
Air Services of India Ltd.	
30,71,266	
Airways (India) Ltd	
26,29,942	
Bharat Airways Ltd	
32,11,079	
Deccan Airways Ltd	
21,94,210	
Indian National Airways Ltd	l
55,94,471	
•Himalayan Aviation Ltd.	. Ni!
Kalinga Airlines	4,89,880
Air India Internation	onal Ltd.
	2,82,24,69
3	

\* No compensation the Companies liabilities exceeded assets.

SHRIM. VALIULLA: May I know whether the entire amount determined was paid in cash only or was it given in bonds also?

SHRI RAJ BAHADUR: It has been paid in bonds and in cash as per the provisions of the Air Corporations Act.

SHRI M. VALIULLA: May I know whethe/ those bonds are negotiable in the market or is there any restrictions placed on them?

SHRI RAJ BAHADUR: They are negotiable in the market and there are no restrictions placed on them.

## VALUE OF EVACUEE PROPERTY IN DELHI AND SIMLA

- \*158. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to
- (a) the value of evacuee property left by Muslim evacuees in Delhi and Simla; and
- (b) how many allotments have been made out of the evacuee property in Simla under the Compensation Scheme?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA): (a) Valuation of evacuee lou scij r!(iujs puB \(\frac{1}{2}\)\(\overline{OQ}\) ui Aysdoid been completed so far. It is therefore not possible to furnish the required information.

(b) There are only a few allotable properties in Simla. As they are not in the occupation of claimants falling in any of the priority categories, none of them has yet been transferred to the occupant under the Compensation Scheme.

SHRI M. VALIULLA: May I know what portion of the work has been done so far as Simla and Delhi are concerned regarding evaluation? I would like to know whether the major portion of the work has been done, or even 90 per cent?

## SHRI MEHR CHAND KHANNA:

In spite of the difficulties we have been able to achieve substantial results in Delhi. Subject to correction, 1 think we have been able to evaluate about 11,000 properties out of a little over 12,000 in Delhi. The total number of properties in Simla

district is only about 1,600. I am not in a position to give the information but the work of evaluation, as far as I know is also being done in Simla.

SHRI M. VALIULLA: Out of this 1,600 houses in Simla, how many are allotted on a rental basis?

#### SHRI MEHR CHAND KHANNA:

Nearly all of them, I should think. In Simla the number of houses is only 310. The total number in the district is 1,600. All these houses are allotted on rent, unless there is any particular house about which I have no knowledge.

# NEGOTIATIONS FOR THE PURCHASE OF STEEL FROM YUGOSLAVIA

- \*159. SHRI P. C. BHANJ DEO: Will the Minister fov HEAVY INDUSTRIES be pleased to state:
- (a) whether any negotiations have taken place between the Government of India and the Government of Yugoslavia for the purchase of steel from that country; and
- (b) if so, at what stage these negotiations are at present?

THE MINISTER FOR HEAVY INDUSTRIES (SHRI MANUBHAI SHAH): (a) and (b). No direct negotiations have taken place with the Government of Yugoslavia but we are discussing with the representatives of the Yugoslav Steel Mills. Discussions are still going on and no final decisions have been taken.

Shri P. C. BHANJ DEO: May 1 know if it is a fact that three representatives of an Yugoslavian Steel Company visited India some time before the middle of October this year in this connection?

SHRI MANUBHAI SHAH: Yes, Sir.

SHRI P. C. BHANJ DEO: Is it also a fact that the State Trading Corporation has negotiated for the purchase of nearly 50,000 tons of steel from Yugoslavia and if so, at what prices, I would like to know.

SHRI MANUBHAI SHAH: No. Negotiations so far concluded are with respect only to 8,000 tons of plates and new negotiations for further steel are still under consideration.

SHRI H. C. DASAPPA: May I know whether the Government have in view the purchase of other kinds of steel than the steel plates that they are now purchasing?

SHRI MANUBHAI SHAH: Yes, for rods, bars, tie rods, steel categorise angles, joists, girders etc., etc.

SHRI H. C. DASAPPA: What is the amount that they intend normally to purchase?

SHRI MANUBHAI SHAH: We intend to purchase during this year 1-8 million tons and a like amount or quantity perhaps in the next year.

SHRI KISHEN CHAND: May I know at what price it has been or is likely to be purchased as compared to the Indian prices?

SHRI MANUBHAI SHAH: The average price at which we purchase is Rs. 150 to Rs. 200 per ton more than the Indian price.

DR. RADHA KUMUD MOOKER-JI: Is the quality of Yugoslavian steel better than the quality of indigenous steel produced here?

SHRI MANUBHAI SHAH: There is nothing better. They are all of comparable qualities.

\*160. [For answer vide cols. 1292-93 infra.]

## १६५०. की भारत नैपाल व्यापार वाणिज्य संधि में संशोधन

\*१६१. श्री नवाब सिंह चौहान: क्या प्रधान
मंत्री १३ आगस्त, १६५६ को राज्य सभा में
तारांकित प्रश्न संख्या २१४ के दिये गये उत्तर
को देखेंगे श्रौर यह बताने की क्रुपा करेंगे कि क्या
उसके बाद १६५० की भारत-नैपान व्यापारवाणिज्य संधि में संशोधन के लिये नैपाल सरकार
ने भारत सरकार के समक्ष कोई श्रौपचारिक
प्रस्ताव प्रस्तुत किया है श्रौर यदि किया है तो
इस संबंध में क्या कार्यवाही हो रही है?